

Sixteenth Loksabha

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Title: Regarding outer safety distance of Ammunition Store at Khadaki and Dehu Road Depot, defence establishments in Maharashtra.

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Madam Speaker, I would like to bring to your notice two important issues of my Constituency pertaining to the Ministry of Defence. I have been following up these issues with the Ministry of Defence since my first election to the Lok Sabha in the year 2004.

Dighi Magazine Depot is established by Ammunition Factory, Khadaki, District Pune. The Notification by the Ministry of Defence in this regard states that the area within the radius of 1145 metres of the Dighi Magazine Depot is a Restricted Area, that is, it is a Red Zone. It has imposed a ban on the usage of land falling within the radius of 1145 metres. Such a move by the Ministry of Defence has led to the issues that have bearing on the occupants in the said land. There are more than 50,000 houses in Dighi, Bhosari, Moshi and Charholi Villages of Pune District that are affected by this decision of the Ministry of Defence. It is pertinent to mention that in a meeting in the year 2005 with Pimpri Chinchwad Municipal Corporation Authorities, District Collectorate Officials and Defence Officials, a draft agreement was reached upon. It stated that the Outer Safety Distance would be reduced to 610 metres. Subsequently, the draft agreement was sent to the Ministry of Defence for their approval by the AFK Kirkee. But no action was taken on the revised draft agreement.

Similarly, the Red Zone issues of Rupinagar, Talawade and DOD Dehu Road are of vital importance. The Central Government has sanctioned for that particular area an SEZ, IT park and BSUP houses by the Central Government. The Central Government had taken permission to build the houses and the houses have already been built. But according to the rules and regulations, those houses, industrial township and MIDC are illegal.

So I would like to request the hon. Minister and the Ministry to reduce the Outer Safety Distance to 500 metres for both the red zones because more than one lakh to 1.5 lakh houses have already been built. No government facilities are available there because those houses are treated as illegal and they are in the Red Zone.

This is a very important matter and I have been following it up since last 14 years. The Government should look into this matter seriously.

माननीय अध्यक्ष:

कुँवर पुष्पेन्द्र सिंह चन्देल तथा

श्री श्रीरंग आप्पा बारणे को श्री आधलराव पाटील शिवाजीराव उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।